

OFFICE OF THE DISTRICT JUDGE-II (NORTH DISTRICT) : DELHI

ORDER

in pursuance of Delhi High Court's order No. 45/DHC/Gaz/G-1/VI.E.2(a)/2010 dated 26.08.2010 and order No. 48/DHC/Gaz/G-1/VI.L.2(a)/2010 dated 09.09.2010, the civil cases as per list attached and mentioned below in Column No. 3, pending in the Court previously presided over by Additional District Judge (North)-02 mentioned in Column No. 2, are hereby withdrawn and assigned to the Court of Additional District Judges of North District, Tis Hazari Courts, Delhi mentioned in Column No. 4 for disposal in accordance with law :

Sl.No.	Name of Transferrer Court	Civil Cases as per the list attached from Sl. No	Name of Transferee Court
DATE OF HEARING 14.09.2010			
1	2	3	4
1	Court previously presided over by Sh. Umed Singh Grewal, ADJ-02 (North)	Sl.No. 2, 4, 5, 7, 10 Proper Order - 1 Misc.cases/purpose - 1 to 3 Tot - 09	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.
2	-do-	Sl.No. 1, 6, 9 Tot - 03	Ms. Seema Maini, ADJ-3, North, THC, Delhi
3	-do-	Sl.No. 3, 8 Tot - 02	Sh. Sanjay Garg, ADJ-01, North, THC, Delhi.
DATE OF HEARING 15.09.2010			
1	do	Sl.No. 1, 2, 16 Tot - 3	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.
2	do	Sl.No. 3 to 6, 11 to 15 Misc cases/purpose - 1 to 3 Tot - 12	Ms. Seema Maini, ADJ-3, North, THC, Delhi
3	-do-	Sl. No. 7 to 10 Tot - 4	Sh. Sanjay Garg, ADJ-01, North, THC, Delhi.
DATE OF HEARING 16.09.2010			
1	-do-	Sl. No. 1, 2, 10, 15 Tot - 4	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.
2	-do-	Sl.No. - 6 to 9, 11, 12, 16 Tot - 7	Ms. Seema Maini, ADJ-3, North, THC, Delhi
3	-do-	Sl.No. 3 to 5, 13, 14, 17 Proper Order - 1 Misc cases/purpose - 1, 2 Tot - 9	Sh. Sanjay Garg, ADJ-01, North, THC, Delhi.

Date of Hearing 17/9/10

Sl.No.	Name of Transferrer Court	Civil Cases as per the list attached from Sl. No	Name of Transferee Court
1	-do-	Sl.No. 1 to 3, 9 to 11 Tot - 6	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.
2	-do-	Sl.No. 4, 5, 8, 12 Tot - 4	Ms. Seema Maini, ADJ-3, North, THC, Delhi
3	-do-	Sl.No. 6, 7, 13 Proper Order - 2 to 9 Misc cases/purpose - 1 to 4 Tot - 15	Sh. Sanjay Garg, ADJ-01, North, THC, Delhi.
DATE OF HEARING 18.09.2010			
1	-do-	Sl.No. 8, Misc.cases/purpose - 1 to 10 Tot - 11	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.
2	-do-	Sl.No. - 1, 6, 7, 9 Tot - 4	Ms. Seema Maini, ADJ-3, North, THC, Delhi
3	-do-	Sl.No. 2 to 5 Tot - 4	Sh. Sanjay Garg, ADJ-01, North, THC, Delhi.
DATE OF HEARING 19.09.2010			
1	-do-	Sl.No. 1 Tot - 1	Sh. V.K. Yadav, ADJ-02 (North), THC, Delhi.

Ahmad of the Transferor Court will send the files immediately to the Transferee Courts with the instructions to the parties to appear before the Transferee Courts on the date fixed.


(C.K. CHATURVEDI)

District Judge-II (North District)
Tis Hazari Courts, Delhi.

No. 9170-79 / TOC/DJ-II(N)/10

Dated, delhi the 14-09-10

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Id. District Judge-I & Sessions Judge, Tis Hazari Courts, Delhi.
3. Officers Concerned.
4. The PRO/ APRO/Incharge Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Website Committee, Tis Hazari Courts, Delhi.
6. The Secretary Bar Association, Tis Hazari Courts, Delhi.
7. The Reader to the District Judge-II (North), Delhi.
8. Concerned: Ahmad.


(C.K. CHATURVEDI)

District Judge-II (North District)
Tis Hazari Courts, Delhi.